# Affidavit to be Furnished by the Candidate alongwith Nomination Paper

#### Before the Returning Officer

### For election to Assembly Constituency

# From 146 Begusarai Assembly Constituency

- I, Kundan Kumar Son/Daughter/Wife of Upendra Prasad Singh Age 44 years, resident of Ward No.-13 Kapasiya IOCL Township, Nagdah, Begusarai-851117 (Mention full postal address), If candidate at the above Election, do hereby solemnly affirm and state on oath as under:-
  - 1. I am a candidate set up by Bharatiya Janata Party.
  - 2. Details of PAN and status of filling of Income tax return :

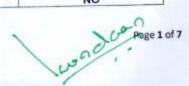
SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	AEXPK2620M	2021-22	36,72,060.00
2.	Spouse	BSUPS2453Q	2021-22	21,37,100.54
3.	Dependent-1	-		-
4.	Dependent-2		-	-
5.	Dependent-3	-		-

3. The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
a.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
b.	Name of the court, Case No. and Date of order taking cognizance :	
C.	Details of Appeal (s) / Application (s) for revision (if any) filed against the above order (s)	

4. Cases in which I have been convicted by court of law (other those referred to in Form 26)

SI. No.	Offence	Description
а.	The details of cases, Sections of the Act and description of the offence for which convicted:	NO
b.	Name of the court(s), Case No. and Date(s) of order(s):	NA
C.	Punishment if imposed :	NO



5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets : (As on 31.03.2022)

#### Note:

 Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non listed companies should be given.

 Dependent, here means a person, substantially dependent on the income of the candidate.

Details including amount is to be given separately in respect of each investment.

SI. No	Description	Kundan Kumar	Smt Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Cash in hand as on 31.03.2022	54,083.00	7,84,842.00	NILL	NILL
(ii)	Details of Deposits in Bank accounts (FDRs, Term deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	1,90,67,275.00 Details Attached	24,87,755.00 Details Attached	10,49,156.00 SBI, Viman Nagar, Pune Branch	7,97,010.00 SBI, Viman Nagar, Pune Branch
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount.	1. Mutual Fund Rs- 20,000 2. Kwality Ispat- Rs 11,50,000.00 3. UPS Const. Pvt. LtdRs 27,00,000.00	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	LIC of India Policy No. – 513747238 Value Rs 38,000.00	NIL	NIL

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(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc, and other receivables from debtors and the amount.	5,31,360.00 Details Attached	10,00,000.00	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Ya chts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. Fortuner Vehicle Rs 4,95,303.00 2. Innova Vehicle Rs24,90,746.00	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Diamond Ring & Gold 1,206,279.00	Gold Jewellery 15,00,000.00	NIL	NIL
(viii)	Any other assets such as value of claims/interest	NIL	NIL	NIL	NIL
(ix)	Gross Total Value	2,77,15,046.00	58,10,597.00	10,49,156.00	7,97,010.00

### B. Details of Immovable Assets : (As on 31.03.2022)

#### Note:

- Properties in joint ownership indicating the extent of joint ownership will also have to the indicated.
- Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Agricultural Land Location(s) Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement in acres)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Attached	NIL	NIL	NIL
¥ =	Cost of Land (in case of purchase) at the time of purchase.)	28,43,678.00 Details Attached	NIL	NIL	NIL
	Any Investment of the land by way of development.	NIL	NIL	NIL	- NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

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ii)	Non-Agricultural Land Location(s) Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	2,53,303.00	NIL	NIL	NIL
	Any Investment of the land by way of development.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	" NIL
(iii)	Commercial Buildings (Including apartments) – - Location(s) - Survey Number(s)	Flat No301 Office Flat, Wagholi, Pune	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	797 sq. Fit.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	38,20,753.00	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (Including apartments) – - Location(s) - Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement in sq. ft.	Details Attached	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
24	Cost property (in case of purchase) at the time of purchase	79,77,058.00 Details Attached			
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

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(v)	Others (such as interest in property)	The state of the s	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	1,54,13,764.00	NIL	NIL	NIL

# I give herein below the details of liabilities/dues to public financial institutions and government: - (As on 31.03.2022)

SI. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Bihar Vidhan Sabha 11,40,000.00 For Vehicle Purchase	NIL	NIL	NIL
	Loan or dues to any individuals / entity other than mentioned in (i) above. Name(s) Amount Outstanding Nature of Loan	1. Smt. Shipra Singh Rs10,00,000.00  2. Shalinkar Rs5,00,000.00  3. Abhijit Mahadev Rs 9,00,000.00  4. Rajiv Mitra & Others Rs 2,50,000.00  5. UPS Cons. Pvt. Ltd. Rs 9,57,801.00	NIL	NIL	NIL
	Any other liability	Sri Ganesh Ji Maharaj Rs. – 142.00	NIL	NIL	NIL
	Grand Total of Liabilities	Rs47,47,943.00	NIL	NIL	NIL
(ii)	Government Dues :  Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL .	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL

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Municipal/Property Tax Dues	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL
Any Other dues	NIL	NIL	NIL	NIL
Grand Total of all Govt. dues	NIL	NIL	NIL	NIL

#### 7. Details of profession or occupation:

- a. Self Kundan Kumar, MLA with Bihar Vidhan Sabha
- b. Spouse Smt. Shipra Singh, Self Coaching Centre

#### 8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course)
(Name of the School/College/University and the year in which the course was completed.)

Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.

#### 9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

#### (As on 31.03.2022)

1	Name of the candidate			Sri k	Kundan Kuma	ar
2	Full Postal Address			No	nship, Nago	d Singh, Ward asiya IOCL dah, Begusarai-
3	Number and Name of the			146	Begusarai (B	Bihar)
4	Name of the Political candidate (otherwise wri	party which set te 'Independent')	up the	Bha	ratiya Janat	a Party
5		Number of cases in which conviction order passed (other than those referred to in		which conviction order N		L
	(b) Total number of court (s) have take	pending cases when cognizaric	nere the			
6	PAN of			last	r for which Income Tax Im Filed	Total Income Shown
	(a) Kundan Kumar			AE	XPK2620M	36,72,060.00
	(b) Smt. Shipra Sing	(b) Smt. Shipra Singh			UPS2453Q	21,37,100.54
	(c) Dependents			NIL		NIL
7 A	Det	ails of Assets and	d Liabiliti	ies in	rupees	
	Description	Kundan Kumar	Smt. Shipr Singl	a	Namish Singh Gautam	Aarush Singh Gautam
1	Moveable Asset (Total Value)	2,77,15,046.00	58,10,5 00	97.	NIL	NIL

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В	Immovable Asst	1,54,13,764.00	NIL	NIL	NIL
	(i) Purchase Price and Development Cost of Immovable Property (Total alue	NIL	NIL	NIL	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	NIL	NIL	NIL	NIL
8	Liabilities		NIL	NIL	NIL
	(i) Government dues (Total)	NIL	NIL	NIL	- NIL
	(ii) Loans from bank, Financial Institutions and others (Total)	47,47,943.00	NIL	NIL	NIL

Highest educational qualification: Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.

(Give details of School/University education with full form of the certificate/ diploma/ degree course) (Name of the School/College/University and the year in which the course was completed.)

#### VERIFICATION

- I, Kundan Kumar, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:
  - (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
  - (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

#### Note :-

- Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
- Affidavit should be sworn before an oath Commissioner or Magistrate or the First Class of before a Notary Public.
- All columns should be filled up and no column to be left bland. If there is no information to furnish in respect of any item, either "NIL" or "Not Applicable", as the case may be should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.

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## <u>Sri Kundan Kumar</u> <u>Kapasiya Chowk, Begusarai-851117</u>

# Details of Bank Balance & Fixed Diposit

SI. No.	Bank Name	Account Number	Amount
1	SBI, Pune	30677198757	563,459.90
2	SBI, BRT	10545549977	86,820.94
3	SBI, Vidhan Sabha Bihar	39828874368	2,734,308.50
4	ICICI Bank	91501520836	340,410.50
5	FD, SBI, Pune	Fixed Diposit	15,342,274.94
	Total ::		19,067,274.78



## <u>Sri Kundan Kumar</u> <u>Kapasiya Chowk, Begusarai-851117</u>

# **Details of Loan and Advance**

SI. No.	Name	Amount
1	M/s Shivanjali Real Estate	268,360.00
2	M/s Surnmundra Club	175,000.00
3	Sri Rajesh (Land Advance)	75,000.00
4	Security Deposit	13,000.00
	Total ::	531,360.00

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#### Sri Kundan Kumar Kapasiya Chowk, Begusarai-851117

#### Details of Agriculture Land

SI. No.	Name	Location	KHESRA NO	TOTAL AREA IN ACRES	WHETHE R INHERIT ED PROPER TY (YES OR NO)	DATE OF PURCHASE IN CASE OF SELF- ACQUIRED PROPERTY	COST OF LAND (IN CASE OF PURCHASES) AT THE TIME OF PURCHASE	ANY INVESTMENT ON THE LAND BY WAY OF DEVELOPMENT CONSTRUCTIO N ETC
1	Kundan Kumar	BANDWAR	208 231 356 357	4.772	NO	23-03-96	270,439.00	NIL
2	Kundan Kumar	MOSADPUR	779	0.22	NO	10-05-94	48,698.00	NIL
3	Kundan Kumar	KESHAWE	792	0.034	NO	29-10-98	8,860.00	NIL
41	Kundan Kumar	CHAKFARIDI	514	0.296	NO	03-07-02	119,899.00	NIL
5	Kundan Kumar	CHAKFARIDI	485 454 454	0.564	NO	28-05-02	144,840.00	NIL
6	Kundan Kumar	KUSHI SATARA	177		NO	17-09-12	357,000.00	NIL
7	Kundan Kumar	VIL-BAKURI TIL- HAVELI, PUNE	NO 21& 22	0.124	NO:	09-03-11	850,150.00	NIL
8	Kundan Kumar	VIL-BAKURI TIL- HAVELI, PUNE	NO 17 & 18	0.155	NO	14-07-10	1,043,792.00	NIL
			Total ::				2,843,678.00	

23,678.00

#### Sri Kundan Kumar Kapasiya Chowk, Begusarai-851117

### Details of Non Agriculture Land

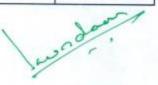
SI. No.	Name	Location	KHESRA NO	TOTAL AREA IN Sq Ft	WHETHE R INHERIT ED PROPER TY (YES OR NO)	DATE OF PURCHAS E IN CASE OF SELF- ACQUIRE D PROPERT Y	COST OF LAND (IN CASE OF PURCHASES) AT THE TIME OF PURCHASE	ANY INVESTMENT ON THE LAND BY WAY OF DEVELOPMENT CONSTRUCTIO N ETC
1	Kundan Kumar	MAHMADPUR	307	2173	NO	08-01-97	50,638.00	NIL
2	Kundan Kumar	MAHMADPUR	212 211	3322	NO	09-09-97	43,560.00	NIL
3	Kundan Kumar	MAHMADPUR	237 238 239	3120	NO	26-07-97	43,560.00	NIL
4	Kundan Kumar	MAHMADPUR	343	2229	NO	26-10-96	32,160.00	NIL
5	Kundan Kumar	MAHMADPUR	662 661 663	3621	NO	05-02-00	67,355.00	NIL
6	Kundan Kumar	MAHMADPUR	661 662	2600	NO	22-07-95	16,030.00	NIL
		T	otal ::		20		253,303.00	

mond out

## <u>Sri Kundan Kumar</u> <u>Kapasiya Chowk, Begusarai-851117</u>

# **Details of Flat**

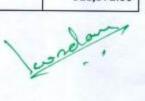
SI. No.	Name	Amount
1	Flat No. 503 at Viman Nagar, Pune	3,104,000.00
2	Office Flat No 30 at Wagholi, Pune	3,820,753.00
3	Flat No 204 at Wagholi, Pune	4,873,058.00
	Total ::	11,797,811.00



# Sri Kundan Kumar Kapasiya Chowk, Begusarai-851117

### **Details of Others Assests**

SI. No.	Name	Amount
1	Furniture	26,415.00
2	Revolver !	60,000.00
3	Rifle	40,000.00
4	Others Assets	392,557.00
	Total ::	518,972.00



भी कुँदन कुमार

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हुए भुगतान की विवरणी।

वित्तीय वर्ष- १०३/-५०११

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"अयर समिव

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